

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (SJ) No. 622 of 2019

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| Razi Ahmad and Ors. | Versus |Appellants |
| The State of Jharkhand and Anr. | |Respondents |

Coram: **HON'BLE MR JUSTICE RAJESH KUMAR**

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| For the Appellants | : Mr. H. K. Shikarwar, Advocate |
| For the State | : APP. |

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The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities were good.

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11/06.09.2021 As prayed for by the learned counsel for the appellants, put up this case in the next week.

(Rajesh Kumar, J)

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